GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3820 ANSWERED ON 18TH MARCH. 2021

WAITING TIME AT TOLL PLAZAS

3820. SHRI SHRINIWAS PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any study has been undertaken regarding the average time spent by the vehicles in queue at each toll plaza on Asian Highway-47 (Old NH-4) stretch from Pune to Kagal;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to undertake such a study and implement measures to minimize waiting time in long queues at toll plazas thereby minimizing the huge losses of time and fuel; and
- (d) the list of villages exempted from toll at Tasawade and Anewadi toll plazas on AH-47 in Satara district of Maharashtra?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) A Control and Command Centre has been established at Headquarters of National Highways Authority of India (NHAI) where monitoring is being done by live Closed-Circuit Television (CCTV) cameras. Also, Global Positioning System (GPS) based software is being used to monitor wait time at fee plazas.
- (c) In order to promote digital fee collection, Government has declared all lanes of fee plazas on National Highways as FASTag Lane of fee plazas w.e.f. midnight of 15th/16th February 2021, which has resulted in reduced waiting time and minimized queues at fee plazas.

(d) As per Fee Notification S.O. 647(E) dated 05.05.2005 published in Gazette of India for Taswade fee plaza, there is no provision of exemption in fee to nearby villages.

In case of Anewadi fee plaza, as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008, there is a provision of monthly pass for a person owning a non-commercial vehicle and residing within 20 kilometers from the fee plaza, provided a service road or alternative road is not available.
